

Ex. No.174/2020
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for removal of objections / further proceedings on

03.10.2020.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

Ex. No.130/2020
(Through V/C Cisco-Webex)

4.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for further proceedings on 25.09.2020.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

CS No.1152/2019
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for PE on **16.10.2020**.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

RC/ARC No.25346/2016
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Sahil, Ld. Counsel for the petitioner.

None for the respondent.

It is submitted by the Ld. Counsel that the proceedings are still stayed by the Hon'ble High Court of Delhi.

Be listed for further proceedings on **16.10.2020**.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

RC/ARC No.71/2018
(Through V/C Cisco-Webex)

14.08.2020

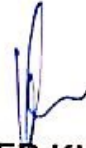
Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Deepak Sharma, Ld. Counsel for the petitioner.

Sh. Sunil Kumar Gautam, Ld. Counsel for the respondent.

Remaining arguments on leave to defend heard.

Be listed for orders on **19.08.2020**.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

Ex. No.471/2019
(Through V/C Cisco-Webex)

14.08.2020


Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Jasbir Singh, Ld. Counsel for the DH.

Notice issued to JD not received back.

Be awaited.

Issue fresh notice to JD by all possible E-modes i.e WhatsApp /
E-mail on furnishing of requisite details within 15 days for **16.10.2020**.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

CS No.313/2020
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for PE alongwith connected matter on **16.10.2020**.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

CS No.11275/2016
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for final arguments on **18.09.2020**.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

DR No.251/2020
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for appearance of parties / further proceedings on
25.09.2020.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

RC/ARC No.02/2020
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Sandeep Wahi alongwith Ld. Counsel Sh. Vinay Sharma for
the petitioner.

None for the respondent.

It is submitted by the Ld. Counsel for the petitioner that the
counsel for respondent is not available today and has prayed for a short
adjournment.

In the circumstances, matter is adjourned.

Be listed for arguments on the leave to defend application on

11.09.2020.

(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Sandeep Wahi alongwith Ld. Counsel Sh. Vinay Sharma for
the petitioner.

None for the respondent.

In the absence of the respondent, matter is adjourned by
granting opportunity.

Be listed for arguments on the leave to defend application on
11.09.2020.

(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

RCA SCJ No.26/2019
(Through V/C Cisco-Webex)


14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Let, respondent be served afresh by all possible E-modes i.e
WhatsApp / E-mail on furnishing of requisite details within 15 days for

16.10.2020.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

Ex. No.152/2019
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for appearance of the parties / further proceedings on

16.10.2020.

(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

RC/ARC No.25951/2016
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Sahil, Ld. Counsel for the petitioner.

None for the respondent.

It is submitted by the Ld. Counsel that the proceedings are still stayed by the Hon'ble High Court of Delhi.

Be listed for further proceedings on **16.10.2020**.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi; 14.08.2020

DR No.252/2020
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Notice issued to the respondent not received back. Let, same be awaited.

In the meanwhile, issue fresh notice to respondent by all possible E-modes i.e WhatsApp / E-mail on furnishing of requisite details within 10 days for **25.09.2020**.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

Ex No.63660/2016
(Through V/C Cisco-Webex)

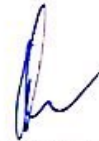
14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

The perusal of the record reveals that the proceedings are already stayed.

Be listed for further proceedings on 23.10.2020.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

Misc. SCJ No.265/2017
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed with connected matter on 23.10.2020.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020

RCA SCJ No.25/2019
(Through V/C Cisco-Webex)

14.08.2020

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the parties.

Be listed for arguments on appeal on **09.10.2020**.

(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 14.08.2020